

In the National Company Law Tribunal, Jaipur

Item No. 114

CP No. (IB)- 54/7/JPR/2019

UNDER SECTION 7 OF IBC, 2016

In the matter of:

Vidya Educare Pvt. Ltd.

.....Applicant/Petitioners

VS.

M/s Prayag Polytech Pvt. Ltd.

.....Respondent

Order delivered on 25.04.2019

CORAM

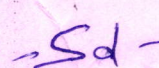
DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

For Petitioner (s) : Yogesh Pujari, Adv.

For Respondent(s) : Sandeep Taneja, Adv.

ORDER

Learned counsel for the respondent states that vakalatnama along with the reply is being filed in the course of the day copy has been served. Let rejoinder be filed within 10 days. Fix it for final hearing on 05.07.2019.



(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)